NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 92(ND)16 CA. NO.

CORAM:

PRESENT:

SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2016

NAME OF THE COMPANY: M/s. Satish Pawa & Ors. V/s. M/s. Index Securities and Research Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Mr. Kanan Malhotra, Adv.

2. Mr. Mansumyer Singh., Adv.

3. Mr. Virender Granda, Se. Adv.

4. Mr. Rakesh Kumar, Adv.

5. Mr. Talum Mehta, Adv.

6. Ms Chelly Khanna, Adv.

ORDER

Learned counsel for the parties are present. Learned counsel have stated that the paidup capital of the company in the matter under consideration is more than Rs. 50 lakhs. That being so, the matter shall be listed for consideration before Court no. 1.

(R.Varadharajan) Member (Judicial) (Maharaj Krishan Hanjura) Member (Judicial)